

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

C.P. No. 258/2016
O.A. No. 717/2015

New Delhi, this the 9th day of August, 2016.

**HON'BLE MR. P.K. BASU, MEMBER (A)
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Daulat Ram,
Aged about 47 years,
S/o Late Sh. Om Prakash ,
R/o H.No.557, Jwala Nagar,
Vatsalaya Mandir Marg,
Shahdara New Delhi-110032. Applicant

(By Advocate : None)

Versus

1. Shri Kewal Kumar Sharma,
Chief Secretary,
Delhi Sachivalaya,
I.P. Estate,
New Delhi-110002.
2. Ms. Soumya Gupta,
Director of Education,
Directorate of Education,
Old Secretariat Building,
Estt. IV Branch, Delhi.
3. Shri R. Kalra,
The Medical Supdt. (Actg.)
G.B. Pant Hospital
Govt. of NCTD, Delhi.
4. Ms. Durga Dahiya,
Principal,
Govt. Girls Sr. Sec. School,
Jhilmil Colony, Delhi-110095. Respondents

(By Advocate: Shri K.M. Singh)

ORDER (Oral)**By Hon'ble Mr. P.K. Basu**

Learned counsel for the respondents drew our attention to the order dated 24.05.2016 (Annexure CP-1) passed by the respondents in compliance of directions of this Tribunal in O.A. No.717/2015 dated 18.01.2016.

2. In view of this, the CP is closed. Notices are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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